

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

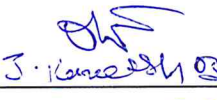

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 199/9//HDB/2017
NAME OF THE COMPANY	KMK Event Management Limited
NAME OF THE PETITIONER(S)	Sitaram Panawar
NAME OF THE RESPONDENT(S)	KMK Event Management Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr Bankatlal Mandhani	Advocate	9441077275	
Tej Prakash Toshniwal	Advocate	9885743154	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ramesh Chowdary	Advocate	9866286358	
K K Durga Prasad	Advocate	9949933302	

Heard Mr.Bankatlal Mandhani, Mr.Tej Prakash Toshniwal, learned counsels for the Petitioner and Mr.K.K.Durga Prasad, learned counsel for the Respondent.

Both the counsels expressed their willingness to resolve the issue between themselves. Therefore they sought time. Post the case on 29.11.2017.



Member (Technical)



Member (Judicial)